

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22-07-2024 AT 10:30 AM**

**CP(IB) 307/95/HDB/2021
AND
IA (IBC) 1313/2023 in CP(IB) 307/95/HDB/2021
u/s. 95 of IBC, 2016**

IN THE MATTER OF:

State Bank of India

...Petitioner

AND

K Vijaya kumar & Vishwa Infrastructures
and Services Pvt Ltd

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

IA (IBC) 1313/2023

Learned Counsel Ms Meghana, for applicant present through Video Conference.
Proof of service filed. As per the same is served on the Personal Guarantor.
Personal Guarantor called absent. Service held sufficient. set ex-parte.
For hearing, matter adjourned to 23.08.2024.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**